To

Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

Subject: Recommendations on “Next Generation Public Protection and Disaster Relief (PPDR) communication networks”.

Public Protection and Disaster Relief (PPDR) communication supports a wide range of citizen centric services such as maintenance of law and order, protection of life and property, disaster relief and emergency responses.

2. Existing analog and digital technology based PPDR networks in the country supports narrowband voice and data communications. The advancement of the technology has provided PPDR networks with latest and enhanced features in terms of capability, capacity and interoperability. Broadband PPDR supports wide range of applications such as sending live images, videos and texts apart from voice communication.

3. Keeping in view the need to have a robust telecom policy framework for the introduction of an advanced, reliable, robust and responsive PPDR communication system in the country, the Authority, consequent upon powers conferred upon it under TRAI Act, 1997 (as amended), on 9th October, 2017 has issued a Consultation Paper (CP) suo-motu on ‘Next Generation Public Protection and Disaster Relief (PPDR) communication networks’ for the comments of the stakeholders.

4. Written comments on CP were invited from the stakeholders by 4th December, 2017 and counter-comments by 18th December 2017. The Authority received comments from seventeen (17) stakeholders and counter comments from two (02) stakeholders has been received. An Open House Discussion (OHD) was also convened on 15th February, 2018.

5. After analysis of various issues involved, discussions with MHA, NDMA and various other agencies, and also considering the comments received from stakeholders in their written responses and during the OHD, in-house analysis &

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research, the Authority has finalised the recommendations on “Next Generation Public Protection and Disaster Relief (PPDR) communication networks”. The same is enclosed herewith.

6. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI //www.trai.gov.in/.

This letter issues with the approval of the Authority.

Encl: as above

(S. K. Gupta)
Secretary, TRAI